IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 215-(A)
(IB)-659/ND/2023

IN THE MATTER OF:

ORG Informatics Limited (in Liq.) ... **Applicant/Petitioner**

Versus

Telecommunications Consultants India Limited ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 29.01.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant :
For the Respondent : Adv. Yashodhana B Roy, Adv. Rohit Jolly

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Argument to continue.

List the matter on 03.02.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Satya Prakash